

respect of the bridge and the problems being faced in land acquisition; and

(d) by when the construction work of the overbridge would be over?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): (a) The work was sanctioned in Railway's Works Programme of 1984-85 on out of turn basis. State Govt. could not acquire land for approaches and hence could not start work. Consequently the work had to be deleted from Railway's Works Programme.

(b) At the time of sanction the cost of work was Rs. 53.0 lakhs. Rly's share Rs. 21.50 lakhs and State Govt. share Rs. 31.50 lakhs. No expenditure has been incurred by Railways on this work.

(c) Land acquisition for approaches is the domain of State Govt.

(d) The construction of the overbridge will depend on State Govt. processing a fresh proposal after acquisition of land and fulfilling certain other preliminary pre-requisites to enable Railways to sanction the work again.

New Railway Projects for Tamil Nadu

2843. SHRI R. KAMARAJ: Will the Minister of RAILWAYS be pleased to state:

(a) the names of new Railway projects for Tamil Nadu pending for approval of the Ministry of Railways;

(b) what are the reasons for their pendency; and

(c) by when these proposals would be approved and implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): (a) No new Railway project in Tamil Nadu is pending for approval of the Ministry of Railways.

(b) and (c) Do not arise.